

Import Indigenous Production and Demand for Tractors

4205. SHRI D. D. DESAI: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether tractor manufacturers have represented to the Government against importing of more tractors; and

(b) the likely demand for tractors in the next ten years, the indigenous capacity and production and the likely imports in that period?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD):

(a) Yes, Sir.

(b) According to indications available from agencies engaged in working out demand projections, there is likelihood of annual demand reaching the level of 80,000 tractors by 1978-79. The tractor manufacturing units set up in the country will be able to meet the demand and imports may not be necessary.

Selections through Departmental Promotion Committees

4206. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether a suggestion has been mooted by the Scientific Adviser to the Defence Minister that in future selections should not be done by U.P.S.C. but by Departmental Promotion Committees;

(b) if so, whether this suggestion has been considered by Government; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) The standing Group of Ministers on Science and Technology have felt that Scientific and Technological Organisations should evolve personnel practices suited to their requirements. They accordingly, appointed a Sub-Committee which has recommended that in future recruitment and promotion of Scientists and Technologists of Defence Research and Development Organisation should be taken out of the purview of the UPSC and should be carried out by suitably constituted Selection Boards.

(b) and (c). The matter is under the consideration of Government.

लेटेराइट पर अधिकार शक्ति निर्धारण करने का प्रस्ताव

4207 श्री हुकम चंद कच्छवाय :

श्री मन्त्र 0 व 0 बड़े !

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि क्या लेटेराइट पर अधिकार शक्ति निर्धारित करने का प्रस्ताव सरकार के विचाराधीन है ?

इस्पात और खान मंत्रालय में उपमंत्री (श्री सुबोध हंसदा) : लेटेराइट के बारे में स्वामित्व की दर खान और खनिज (विनियमन और विकास) अधिनियम, 1957 की द्वितीय अनुसूची के मद सं० 43 के समक्ष पहले ही निर्धारित और दक्षित है ।

Utilization of Minerals in States

4208. SHRI NARENDRA SINGH:
SHRI HUKAM CHAND
KACHWAI:

Will the Minister of STEEL AND MINES be pleased to state whether there is any proposal of utilization of the industrial minerals in the State itself where it is available?